Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 274 of 2014 and IA 375 of 2015

Dated : **20th January, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. I.J. Kapoor, Technical Member

M/s National Energy Trading & Service Ltd. …. Appellant(s)
Versus
Tamilnadu Generation & Distribution Corporation Ltd. & Ors….. Respondent(s)

Counsel for the Appellant (s) : Mr. Senthil Jagadeesan
Ms. Suchittra Kumbhai

Counsel for the Respondent (s): Mr. G. Umapathy
Mr. S. Vallinayagam

O R D E R

We have perused our order, dated 11.9.2015, in which the Respondents were required to file some chart to show the facts leading to the misrepresentation or concealment of facts.

We have heard Mr. Senthil Jagadeesan, learned counsel for the Appellant and Mr. G. Umapathy, learned counsel for the Respondent No.1 & 2 assisted by Mr. S. Vallinayagam.

All the parties have concluded their arguments in the matter.

Judgment is reserved.

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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